

EXTRAORDINARY

REGD. NO. JK—33



**THE
JAMMU & KASHMIR GOVERNMENT GAZETTE**

Vol. 131] Srinagar, Tue., the 22nd May, 2018/1st Jyai., 1940. [No. 7-1

Separate paging is given to this part in order that it may be filed as a
separate compilation.

PART III

Laws, Regulations and Rules passed thereunder.

GOVERNMENT OF JAMMU AND KASHMIR,
CIVIL SECRETARIAT—DEPARTMENT OF LAW, JUSTICE AND
PARLIAMENTARY AFFAIRS.
(Legislation Section)

Srinagar, the 22nd May, 2018.

The following Ordinance as promulgated by the Governor on
22nd May, 2018 and is hereby published for general information :—

**THE JAMMU AND KASHMIR (PREVENTIVE DETENTION
LAWS) ORDINANCE, 2018**

(Ordinance No. IV of 2018)

[22nd May, 2018.]

Promulgated by the Governor in the Sixty-ninth Year of the Republic
of India.

An Ordinance to amend the Jammu and Kashmir Public Safety Act, 1978, Jammu and Kashmir Prevention of Black Marketing and Maintenance of Supplies of Essential Commodities Act, 1988 and Jammu and Kashmir Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act, 1988.

Whereas, the State Legislature is not in session and the Governor is satisfied that circumstances exist, which render it necessary for him to take immediate action.

Now, therefore, in exercise of the powers conferred by section 91 of the Constitution of Jammu and Kashmir, the Governor is pleased to promulgate the following Ordinance :—

Preliminary

1. *Short title and commencement.*—(1) This Ordinance may be called the Jammu and Kashmir (Preventive Detention Laws) Ordinance, 2018.

2. It shall come into force at once.

CHAPTER I

Amendment to the Jammu and Kashmir Public Safety Act, 1978.

2. *Amendment of section 14, Act VI of 1978.*—In section 14 of the Jammu and Kashmir Public Safety Act, 1978, sub-section (3) shall be substituted by the following, namely :—

“(3) The Chairman and the other Members of the Board shall be appointed by the Government on the recommendations of the Search-cum-Selection Committee consisting of the following :—

- | | |
|--|----------|
| (a) Chief Secretary | Chairman |
| (b) Administrative Secretary,
Home Department | Member |

